



12 NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 8.1.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.02/7/HDB/2017
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Seasite Finance Ltd
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv	9908011277	
for Indian Bank			
S B J			

ORDER

Heard Mr. P. Ramesh Babu, learned counsel for the Petitioner; Mr. K.A. Chandra Sekhar, IRP and Mr. V.K. Sajith , learned counsel for Indian Bank.

Post the case on 10.01.2018.



MEMBER (Tech)



MEMBER (Judl)